

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO 2339
ANSWERED ON 15.03.2023

Coal Gasification Process

2339. SHRI LAVU SRI KRISHNA DEVARAYALU:
DR. RAMAPATI RAM TRIPATHI:
SHRIMATI SUNITA DUGGAL:
SHRI PRATAP CHANDRA SARANGI:
SHRI JAGANNATH SARKAR:
SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI BALASHOWRY VALLABHANENI:
SHRI SATYADEV PACHAURI:
SHRI ANURAG SHARMA:

Will the Minister of Coal be pleased to state:

- (a) whether the Government has any data on the total volume of Syngas production through the Coal Gasification process;
- (b) if so, the details of targets achieved during the last year in terms of production of Syngas and if not, the reasons therefor;
- (c) whether the Government has any policy framework to incentivize private sector companies for upscaling coal-gasification projects; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

- (a) No, Sir
- (b): Does not arise

(c) & (d): To incentivize private sector companies for developing coal gasification projects, Ministry of Coal has formulated a policy wherein, a provision has been made for 50% rebate in revenue share for all future commercial coal block auctions for the coal used in gasification purpose provided the coal quantity used for gasification is at least 10% of total coal production. Further, separate auction window under NRS sector has been created for making coal available for new coal gasification plants.
